

NOTICE

Please take notice that Hon'ble Division Bench comprising Hon'ble Mr. Justice Rajesh Kumar and Hon'ble Mr. Justice Pradeep Kumar Srivastava will sit at 09.00 A.M. on 07.06.2023 in Court No.14 and take up the cases listed before Their Lordships.

Please take notice that Hon'ble Mr. Justice Rajesh Kumar will sit single after the above Division Bench on 07.06.2023 in Court No.14 and take up the cases listed before His Lordship.

Please take notice that Hon'ble Mr. Justice Pradeep Kumar Srivastava will sit single after the Division Bench comprising Hon'ble Mr. Justice Rajesh Kumar and Hon'ble Mr. Justice Pradeep Kumar Srivastava on 07.06.2023 in Court No.17 and take up the cases listed before His Lordship.

By Order,

Sd/-

Dated the 06th June, 2023
High Court of Jharkhand, Ranchi

(Debasis Mohapatra)
Joint Registrar (L&C)



VACATION BENCH CAUSELIST For Wednesday The 7th June 2023

COURT NO. 14

DIVISION BENCH (BENCH ID-24926)

AT 9:00 AM

HON'BLE MR. JUSTICE RAJESH KUMAR
HON'BLE MR. JUSTICE PRADEEP KUMAR SRIVASTAVA

Orders(with defect)

1 Cr.A(DB)/892/2023 GOPI PRAMANIK ABHAY KR CHATURVEDY SNEHLIKA BHAGAT
Fixed vide slip **vs** RAJESH KR SINGH
THE STATE OF JHARKHAND HADISH ANSARI
NATIONAL INVESTIGATION AGENCY ACT

2 Cr.A(DB)/893/2023 APARNA BANERJEE P.K.MUKHOPADHYAY AMRITA KUMARI
Fixed vide slip **vs** SANJAY KUMAR DUBEY
THE STATE OF JHARKHAND RAJ KUMAR VERMA

IA NO, 5082/2023 (For Bail)
CODE OF CRIMINAL PROCEDURE, 1973

Fresh Filing (Admission)

3 W.P(C)/3076/2023 JBR SHIVA INFRASTRUCTURE LLP SANJAY KUMAR RAJIV RANJAN
fixed vide slip. THROUGH ITS DESIGNATED PARTNER SUMEET GADODIA
BHUPENDRA KUMAR SINGH SHILPI SANDIL
vs ANKIT KUMAR
THE STATE OF JHARKHAND THROUGH RANJEET KUSHWAHA
THE SECRETARY DEPTT OF MINES PRAKASH NARAYAN
AND GEOLOGY AANYA

IA NO, 5079/2023 (For STAY OF PROCEEDINGS)
MINES AND MINERALS CONCESSION RULES 1960

Admission

4 Cr.A(DB)/523/2023 GOPAL HASSA RITESH KUMAR SHIV SHANKAR KUMAR
fixed vide slip **vs**
THE STATE OF JHARKHAND

NATIONAL INVESTIGATION AGENCY ACT

5 Cr.A(DB)/865/2023 ATIF KHAN RAMESH KUMAR SHAILENDRA KUMAR TIWARI
Fixed vide slip **vs**
THE STATE OF JHARKHAND

NATIONAL INVESTIGATION AGENCY ACT

VACATION BENCH CAUSELIST For Wednesday The 7th June 2023

COURT NO. 14

SINGLE BENCH (BENCH ID-24733)

AFTER THE DIVISION BENCH

HON'BLE MR. JUSTICE RAJESH KUMAR

Fresh Filing (Admission)

1	Cr.M.P./1757/2023 Fixed vide Bench Slip	MD EQBAL ANSARI vs THE STATE OF JHARKHAND	DEEPAK KR PRASAD ARCHANA KUMARI SINGH	BHOLA NATH OJHA
	QUASHING OF ENTIRE CRIMINAL PROCEEDINGS			
2	B.A./4538/2023 fixed vide slip	VISHAL CHOUDHARY vs THE STATE OF JHARKHAND	RAMESH KUMAR GAURAV KUMAR	KUMARI RASHMI
	ARMS ACT,1959			
3	B.A./4540/2023	RAJESH YADAV ALIAS RAJESHWAR YADAV vs THE STATE OF JHARKHAND	RAMESH KUMAR GAURAV KUMAR	SANTOSH KUMAR SHUKLA
	ARMS ACT,1959			
4	B.A./4566/2023	BASANT SINGH ALIAS BACHANJI ALIAS DIWAKAR JI vs THE STATE OF JHARKHAND	RAMESH KUMAR GAURAV KUMAR	SARDHU MAHTO
	ARMS ACT,1959			
5	B.A./4704/2023 Tied up	GOLU KUMAR VERMA vs THE STATE OF JHARKHAND	MANISH KUMAR	ARUP KR DEY
	ARMS ACT,1959			
6	B.A./4706/2023	SAKIL ANSARI vs THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY CHANDAN KUMAR RAJESH KR SINGH HADISH ANSARI	SHAILENDRA KUMAR TIWARI
	ARMS ACT,1959			
7	B.A./4720/2023 Tied up	MUNNA AKRAM HASSAN ALIAS EKRAM HASSAN ALIAS EKRAM HUSSAIN vs THE STATE OF JHARKHAND	MANISH KUMAR	SOMESHWAR ROY
	INDIAN PENAL CODE, 1860			
8	B.A./4721/2023 fixed vide slip	SUKDEO HEMBRAM vs THE STATE OF JHARKHAND	PRAN PRANAY KEHKASHAN AFSHEEN	SANJAY KUMAR SRIVASTAVA
	INDIAN PENAL CODE, 1860			
9	B.A./4733/2023 fixed vide slip	LAXMAN KUMAR YADAV ALIAS LAXMAN KR YADAV vs THE STATE OF JHARKHAND	AASHISH KUMAR	VANDANA BHARTI
	MINES AND MINERALS (REGULATION AND DEVELOPMENT)ACT 1957			
10	B.A./4760/2023 fixed vide slip	SONU KISKU ALIAS SONELAL KISKU vs THE STATE OF JHARKHAND	S P ROY RANJIT KUMAR	KUMARI RASHMI
	MINES AND MINERALS CONCESSION RULES 1960			
11	B.A./4762/2023 Fixed v/s	SAKUNWA DEVI vs THE STATE OF JHARKHAND	ANUSHKA SHARMA JASVINDAR MAZUMDAR ROHAN MAZUMDAR AYUSH DEB	MANOJ KR MISHRA SHANKAR SINGH
	INDIAN PENAL CODE, 1860			
12	B.A./4797/2023 Fixed v/s	MAHESH MEHTA vs THE STATE OF JHARKHAND	ANUSHKA SHARMA JASVINDAR MAZUMDAR ROHAN MAZUMDAR AYUSH DEB	NEHALA SHARMIN SHANKAR SINGH
	INDIAN PENAL CODE, 1860			

VACATION BENCH CAUSELIST COURT NO 14-FOR WEDNESDAY THE 7TH JUNE 2023 HIGH COURT OF JHARKHAND, RANCHI - 2 -

13	B.A./4801/2023 Fixed vide slip	ANITA DEVI vs THE STATE OF JHARKHAND	ANUSHKA SHARMA JASVINDAR MAZUMDAR ROHAN MAZUMDAR AYUSH DEB	PANKAJ KUMAR SHANKAR SINGH
	INDIAN PENAL CODE, 1860			
14	B.A./4816/2023 Fixed vide slip	RAJENDRA PRASAD vs THE STATE OF JHARKHAND	ANUSHKA SHARMA JASVINDAR MAZUMDAR ROHAN MAZUMDAR NISHANT KUMAR ROY AYUSH DEB	NEHALA SHARMIN
	INDIAN PENAL CODE, 1860			
15	B.A./4834/2023 fixed vide slip	CHALITER YADAV ALIAS RAMASHISH YADAV CHARITAR YADAV vs THE STATE OF JHARKHAND	NISHANT KUMAR ROY JASVINDAR MAZUMDAR ANUSHKA SHARMA ROHAN MAZUMDAR	BHOLA NATH OJHA
	ARMS ACT,1959			
16	B.A./4939/2023	BHOLA ALIAS SOURAV KUMAR SINGH vs THE STATE OF JHARKHAND	MANOJ KR CHOUBEY	NAWIN KR SINGH
	INDIAN PENAL CODE, 1860			
17	B.A./4945/2023	SONU KUMAR RAJAK ALIAS TIZ KUMAR vs THE STATE OF JHARKHAND	RAJESH KR MISHRA VIKASH KISHORE	SURAJ DEO MUNDA
	INDIAN PENAL CODE, 1860			
18	B.A./4947/2023	SUGRIM ORAON ALIAS SUGRIM ORAON vs THE STATE OF JHARKHAND	RAMESH KUMAR	SNEHLIKA BHAGAT
	ARMS ACT,1959			
19	B.A./4950/2023	AJIT MARANDI vs THE STATE OF JHARKHAND	DILIP KR CHAKRAVERTY GAURAV KUMAR RAMESH KUMAR	KUMARI RASHMI
	CRIMINAL LAW AMENDMENT ACT, 1952			
20	B.A./4951/2023	SHANSHA TIWARY ALIAS HARI SHARAN TIWARY vs THE STATE OF JHARKHAND	KRIPA SHANKAR NANDA	ABHAY KR TIWARI
	INDIAN PENAL CODE, 1860			
21	B.A./4967/2023	MEENA DEVI ALIAS MEENA KORWA vs THE STATE OF JHARKHAND	SHEO KUMAR SINGH RAJ NANDAN CHATTERJEE	SANTOSH KUMAR SHUKLA
	INDIAN PENAL CODE, 1860			
22	B.A./4978/2023	FIROJ ANSARI vs THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY RAJESH KR SINGH HADISH ANSARI	SHASHI KUMAR VERMA
	INDIAN PENAL CODE, 1860			
23	B.A./4979/2023 Fixed v/s	VINOD BHUIYAN vs THE STATE OF JHARKHAND	RAMESH KUMAR ANUP KUMAR ATMA RAM CHAUDHARY	SHAILESH KR SINHA
	INDIAN PENAL CODE, 1860			
24	B.A./4993/2023	BIRENDRA YADAV ALIAS BIRENDRA SINGH YADAV vs THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY RAJESH KR SINGH HADISH ANSARI	SUDHIR KUMAR MAHTO SHEO KUMAR SINGH
	INDIAN PENAL CODE, 1860			
25	B.A./5000/2023 Fixed v/s	SUKUMAR MIRDHA vs THE STATE OF JHARKHAND	MD. ASADUL HAQUE	PRAFUL JOJO
	INDIAN PENAL CODE, 1860			
26	B.A./5001/2023	SATYA PASWAN ALIAS SATYENDRA PASWAN vs THE STATE OF JHARKHAND	SHEO KUMAR SINGH RAJ NANDAN CHATTERJEE	JITENDRA PANDEY
	INDIAN PENAL CODE, 1860			

27	B.A./5007/2023	SHAKIL ANSARI vs THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY CHANDAN KUMAR RAJESH KR SINGH HADISH ANSARI	VIJAY KUMAR SINHA
	ARMS ACT,1959			
28	B.A./5010/2023 Tied up	KUTUBULLAH ANSARI vs THE STATE OF JHARKHAND	KAUSHAL KISHOR MISHRA	AMRITA KUMARI
	PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT			
29	B.A./5013/2023	GANESH SONI vs THE STATE OF JHARKHAND	KRIPA SHANKAR NANDA	KUMARI RASHMI
	NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985			
30	B.A./5021/2023 tied up	PRAMOD SINGH vs THE STATE OF JHARKHAND	SHEO KUMAR SINGH RAJ NANDAN CHATTERJEE	BHOLA NATH OJHA
	NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985			
31	B.A./5033/2023 tied up	DASRATH ORAON vs THE STATE OF JHARKHAND	RITESH KUMAR	NAVEEN KR GAUNJHU
	PREVENTION OF WITCH(DAAIN) PRACTICES ACT			
32	B.A./5039/2023	SURAJ ORAON vs THE STATE OF JHARKHAND	KRIPA SHANKAR NANDA	SANAT KUMAR JHA
	ARMS ACT,1959			
33	B.A./5043/2023	RAMCHARAN LOHRA ALIAS RAMCHARAN INDWAR vs THE STATE OF JHARKHAND	MD. ZAID AHMED	RUBY PANDEY
	PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT			
34	B.A./5046/2023	NELAP NAYAK vs THE STATE OF JHARKHAND	GAURAV PRIYANKA JAISWAL	SAKET KUMAR
	INDIAN PENAL CODE, 1860			
35	B.A./5061/2023	NASIM AHMAD ALIAS CHOTTU vs THE STATE OF JHARKHAND	RAJESH KUMAR	ABHAY KR TIWARI
	INDIAN PENAL CODE, 1860			
36	B.A./5068/2023	RUPESH YADAV ALIAS RUPESH KUMAR vs THE STATE OF JHARKHAND	MD FARUQUE ANSARI	SHASHI KUMAR VERMA
	PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT			
37	B.A./5078/2023	ATUL KARMAKAR vs THE STATE OF JHARKHAND	RITESH KUMAR	NEHALA SHARMIN
	INDIAN PENAL CODE, 1860			
38	B.A./5081/2023	BASU MANDAL ALIAS BASUDEO MANDAL vs THE STATE OF JHARKHAND	PANKAJ KUMAR CHOUDHARY	SURAJ DEO MUNDA
	INDIAN PENAL CODE, 1860			
39	B.A./5082/2023	DASHRATH GANJHU vs THE STATE OF JHARKHAND	RAJESH KR SINGH	RAVI PRAKASH
	NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985			
40	B.A./5088/2023	SURYANATH MAHTO vs THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY RAJESH KR SINGH HADISH ANSARI	KUMARI RASHMI
	INDIAN PENAL CODE, 1860			
41	B.A./5092/2023	BABLU ANSARI ALIAS BABLU vs THE STATE OF JHARKHAND	RAM CHANDRA PRASAD SAH CHANDRA G. A. BARDHAN	RAJNEESH VARDHAN
	PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT			

Admission

42	B.A./2877/2023 Fixed v/s INDIAN PENAL CODE, 1860	SANDEEP KUMAR ALIAS SANDEEP RATHOR ALIAS SANDEEP RATHORE vs THE STATE OF JHARKHAND	NAVEEN KUMAR JASVINDAR MAZUMDAR ANUSHKA SHARMA ROHAN MAZUMDAR	VANDANA BHARTI
Orders(with defect)				
43	W.P.(Cr.)/296/2023 vide B/S F.I.R	ANNU PRIYA KUMARI vs STATE OF JHARKHAND	SAHBAJ AKHTAR RISHI BHARATI KABISHA GOENKA ASHISH KR. THAKUR	DEVESH KRISHNA
44	W.P.(Cr.)/327/2023 vide B/S	PROF NAND KUMAR YADAV INDU vs THE STATE OF JHARKHAND	SUMEET GADODIA RITESH KUMAR GUPTA SHILPI SANDIL RANJEET KUSHWAHA	MANOJ KUMAR
IA NO, 5080/2023 (For Stay Of Proceedings) SCHEDULED CASTS AND SCHEDULED TRIBES (PREVEN.OF ATROCITIES)ACT,1989				
45	W.P.(Cr.)/328/2023 vide B/S	MAJID KHAN vs THE STATE OF JHARKHAND	RAJIV RANJAN BAIBHAW GAHLAUT	VANDANA SINGH
IA NO, 5083/2023 (For STAY OF PROCEEDINGS) PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT				
46	Cr.M.P./1715/2023 Fixed vide Bench Slip	BIBHUTI NARAYAN SINGH vs THE STATE OF JHARKHAND	INDRAJIT SINHA	MANOJ KR MISHRA
IA NO, 5019/2023 (For Amendment Petition) QUASHING OF ORDER				
47	Cr.M.P./1767/2023 Fixed vide Bench Slip	ZULFAN ANSARI vs THE STATE OF JHARKHAND	SWETA KUMARI NAVIN KUMAR	RUBY PANDEY
QUASHING OF ENTIRE CRIMINAL PROCEEDINGS				
48	Cr.M.P./1768/2023 Fixed vide Bench Slip	PRANAY SINGH BAGHEL ALIAS PRANAY SINGH vs THE STATE OF JHARKHAND	AAKANSHA MITTAL RITESH KUMAR GUPTA SANJAY KUMAR SUMEET GADODIA SHILPI SANDIL RANJEET KUSHWAHA	PANKAJ KUMAR
IA NO, 5081/2023 (For Stay Of Proceedings) QUASHING(82,83,CR.P.C)				
49	B.A./4532/2023 fixed vide slip ARMS ACT,1959	SONU KUMAR YADAV vs THE STATE OF JHARKHAND	RAMESH KUMAR GAURAV KUMAR	VANDANA BHARTI
50	B.A./4645/2023 fixed v/s INDIAN PENAL CODE, 1860	SAMIR ANSARI vs THE STATE OF JHARKHAND	JITENDRA NATH UPADHYAY	SANJAY KUMAR SRIVASTAVA
51	B.A./4651/2023 fixed v/s INDIAN PENAL CODE, 1860	TOUSHIF ALIAS TOUHID ALAM vs THE STATE OF JHARKHAND	JITENDRA NATH UPADHYAY	SARDHU MAHTO
52	B.A./4654/2023 fixed v/s INDIAN PENAL CODE, 1860	CHUTKAL ALIAS SONU KARWA vs THE STATE OF JHARKHAND	JITENDRA NATH UPADHYAY	SUBODH KUMAR DUBEY
53	B.A./4802/2023 Fixed vide slip EPIDEMIC DISEASES ACT	RAJENDRA PRASAD vs THE STATE OF JHARKHAND	ANUSHKA SHARMA JASVINDAR MAZUMDAR ROHAN MAZUMDAR AYUSH DEB	VINEET KUMAR VASHISTHA
54	B.A./4808/2023 Fixed vide slip INDIAN PENAL CODE, 1860	ANITA DEVI vs THE STATE OF JHARKHAND	ANUSHKA SHARMA JASVINDAR MAZUMDAR ROHAN MAZUMDAR AYUSH DEB	ABHAY KR TIWARI SHANKAR SINGH

55	B.A./4827/2023 fixed vide slip	LAL KISHUN YADAV vs THE STATE OF JHARKHAND	ANUSHKA SHARMA JASVINDAR MAZUMDAR ROHAN MAZUMDAR NISHANT KUMAR ROY AYUSH DEB	BHOLA NATH OJHA
	EPIDEMIC DISEASES ACT			
56	B.A./4835/2023 fixed vide slip	RANJIT KUMAR vs THE STATE OF JHARKHAND	ANUSHKA SHARMA JASVINDAR MAZUMDAR ROHAN MAZUMDAR AYUSH DEB	SATISH PRASAD SHANKAR SINGH
	INDIAN PENAL CODE, 1860			
57	B.A./5114/2023 Fixed vide slip	GANESH KUMAR THAKUR ALIAS GANESH THAKUR vs THE STATE OF JHARKHAND	SWETA KUMARI VIJAY KUMAR GUPTA NAVIN KUMAR	GAUTAM RAKESH
	STATE EXCISE ACT			

VACATION BENCH CAUSELIST For Wednesday The 7th June 2023

COURT NO. 14

SINGLE BENCH (BENCH ID-24762)

AFTER THE ABOVE

HON'BLE MR. JUSTICE RAJESH KUMAR

Orders (Withdrawal of Cases)

1 A.B.A./3892/2023 SATYAWAN GORAIN LAXMAN KUMAR SHIV SHANKAR KUMAR
fixed v/s
vs
THE STATE OF JHARKHAND
DOWRY PROHIBITION ACT, 1961

Fresh Filing (Admission)

2 A.B.A./2210/2023 DINESH BEHRA VANI KUMARI SANJAY KUMAR SRIVASTAVA
vs
NAGENDRA PATHAK
ASHISH KUMAR
THE STATE OF JHARKHAND
INDIAN PENAL CODE, 1860

3 A.B.A./4257/2023 SURAJ KUMAR SUNITA KUMARI RAJENDRA RAM RAVI DAS
FIXED V/S
vs
THE STATE OF JHARKHAND
INDIAN PENAL CODE, 1860

4 A.B.A./4467/2023 WAKIL KHAN GAUTAM KUMAR BHOLA NATH OJHA
vs
RUBY YADAV
BIRAT KUMAR
AMAN KUMAR
THE STATE OF JHARKHAND
JHARKHAND BOVINE PROHIBITION OF SLAUGHTER ACT, 2005

5 A.B.A./4543/2023 AMIT KUMAR RANDHIR KUMAR SNEHLIKA BHAGAT
vs
PINKI KUMARI
SONU KUMARI
THE STATE OF JHARKHAND
ARMS ACT,1959

6 A.B.A./4609/2023 PAPPU KUMAR GIRI ALIAS PAPPU GIRI RANDHIR KUMAR RAJESH KUMAR
vs
PINKI KUMARI
SONU KUMARI
THE STATE OF JHARKHAND
INDIAN PENAL CODE, 1860

7 A.B.A./4686/2023 SAGAR PANDEY ALIAS SUKH SAGAR VINAY KUMAR TIWARY SANJAY KUMAR SRIVASTAVA
fixed v/s
PANDEY
vs
THE STATE OF JHARKHAND
IMMORAL TRAFFIC (PREVENTION) ACT, 1956

8 A.B.A./4711/2023 KEWAL RAM SOREN MAHESH TEWARI PRABIR KUMAR CHATTERJEE
vs
RITESH KUMAR MAHTO
alias PRABIR CHATTERJEE
KARAN KAUSHIK
KANU PRIYA
THE STATE OF JHARKHAND
JHARKHAND BOVINE PROHIBITION OF SLAUGHTER ACT, 2005

9 A.B.A./4747/2023 ANIL YADAV VANI KUMARI SUNIL KUMAR DUBEY
FIXED V/S
vs
AASHISH KUMAR
PARTH S. A. SWAROOP PATI
THE STATE OF JHARKHAND
INDIAN PENAL CODE, 1860

10 A.B.A./4752/2023 ASHOK KUMAR DUBEY AMIT KUMAR SINHA SATISH PRASAD
FIXED V/S
vs
SAMAN AHMAD
THE STATE OF JHARKHAND
ARMS ACT,1959

11 A.B.A./4756/2023 SITESH YADAV KHALIDA HAYA RASHMI TARUN KUMAR
vs
ZEESHAN AHMAD KHAN
AMIT RAJ
SABA ALI
THE STATE OF JHARKHAND
INDIAN PENAL CODE, 1860

12 A.B.A./4757/2023 LALDEO YADAV KHALIDA HAYA RASHMI SHWETA SINGH
vs
ZEESHAN AHMAD KHAN
AMIT RAJ
SABA ALI
THE STATE OF JHARKHAND
INDIAN PENAL CODE, 1860

13 A.B.A./4767/2023 DEEPAK RAJAK ALIAS DEEPAK KUMAR SANJAY PRASAD ANURADHA SAHAY
RAJAK
vs
THE STATE OF JHARKHAND
INDIAN PENAL CODE, 1860

14	A.B.A./4776/2023 INDIAN PENAL CODE, 1860	RUP LAXMI ALIAS RUP LAXMI MUNDA vs THE STATE OF JHARKHAND	ASHOK KUMAR SHANKAR LAL GANJHU MAHESH TEWARI	SHWETA SINGH
15	A.B.A./4780/2023 DOWRY PROHIBITION ACT, 1961	BARJAHAN SK ALIAS BARJAHAN SHEKH vs THE STATE OF JHARKHAND	GAUTAM KUMAR SINGH PIYUSH MISHRA	ACHINTO SEN
16	A.B.A./4783/2023 DOWRY PROHIBITION ACT, 1961	SUBRATA MANDAL vs THE STATE OF JHARKHAND	S P ROY RAM NIVAS ROY RANJIT KUMAR	ACHINTO SEN
17	A.B.A./4785/2023 MINES AND MINERALS (REGULATION AND DEVELOPMENT)ACT 1957	VIMALA KUNWAR vs THE STATE OF JHARKHAND	ANKIT KUMAR	PRIYA SHRESTHA
18	A.B.A./4786/2023 INDIAN PENAL CODE, 1860	SHANKAR KASHYAP vs THE STATE OF JHARKHAND	RAJAN SAHAY NANDA KUMARI	VIJAY KUMAR SINHA
19	A.B.A./4787/2023 INDIAN PENAL CODE, 1860	FURKAN DEVI vs THE STATE OF JHARKHAND	KHALIDA HAYA RASHMI ZEESHAN AHMAD KHAN AMIT RAJ SABA ALI	VIJAY KUMAR SINHA
20	A.B.A./4788/2023 INDIAN PENAL CODE, 1860	JAGANNATH TIWARI vs THE STATE OF JHARKHAND	SHEO KUMAR SINGH RAJ NANDAN CHATTERJEE	ANURADHA SAHAY
21	A.B.A./4796/2023 fixed v/s MINES AND MINERALS CONCESSION RULES 1960	MOSAFIR ANSARI vs THE STATE OF JHARKHAND	ALTAMASH KHAN	VINEET KUMAR VASHISTHA
22	A.B.A./4805/2023 MINES AND MINERALS CONCESSION RULES 1960	BINOD KUMAR SINGH vs THE STATE OF JHARKHAND	ARUN KUMAR	SHAILESH KR SINHA
23	A.B.A./4807/2023 TRADE MARKS ACT, 1940	RAKESH YADAV vs THE STATE OF JHARKHAND	ASHOK KUMAR SINGH DEEPAK KUMAR	AZEEMUDDIN
24	A.B.A./4820/2023 DOWRY PROHIBITION ACT, 1961	VIBHOR SHARAN GUPTA ALIAS VIBHOR SHARAN vs THE STATE OF JHARKHAND	SANJEEV KUMAR SAHAY SHASHI SEKHAR SAHAY	VIJAY KUMAR SINHA
25	A.B.A./4825/2023 MINES AND MINERALS (REGULATION AND DEVELOPMENT)ACT 1957	CHANDAN LAL vs THE STATE OF JHARKHAND	VIKAS KUMAR	VINEET KUMAR VASHISTHA
26	A.B.A./4835/2023 JHARKHAND MINERALS(PREVENTION OF ILLEGAL MINING,TRANSPORTATION AND STORAGE)RULES 2017	BIRBAL YADAV ALIAS BIRBAL KUMAR vs THE STATE OF JHARKHAND	S P ROY RANJIT KUMAR	SATISH PRASAD
27	A.B.A./4836/2023 INDIAN PENAL CODE, 1860	KEDAR MAHTO vs THE STATE OF JHARKHAND	SUNIL KUMAR SHIV PRASAD	SANTOSH KUMAR SHUKLA
28	A.B.A./4837/2023 INDIAN PENAL CODE, 1860	AYESHA KHATOON ALIAS AYASHA KHATOON vs THE STATE OF JHARKHAND	BAIBHAW GAHLAUT RAJIV RANJAN	MOHUA PALIT

29	A.B.A./4840/2023	SAWAN MAHTHA ALIAS SAWAN KUMAR MAHTHA vs THE STATE OF JHARKHAND	LALIT YADAV MANISH YADAV	AMRITA KUMARI
	ARMS ACT,1959			
30	A.B.A./4843/2023	ROHIT ALIAS ROHIT RAJAK vs THE STATE OF JHARKHAND	DILIP KR CHAKRAVERTY GAURAV KUMAR RAMESH KUMAR	GAUTAM RAKESH
	INDIAN PENAL CODE, 1860			
31	A.B.A./4850/2023 FIXED V/S	GANDHI PASWAN vs THE STATE OF JHARKHAND	RAMESH KUMAR ANUP KUMAR ATMA RAM CHAUDHARY	VISHWANATH ROY
	INDIAN PENAL CODE, 1860			
32	A.B.A./4857/2023	BABLOO DENTING ALIAS ASLAM ANSARI ALIAS MD ASLAM vs THE STATE OF JHARKHAND	SANDIP KR. BURNWAL SIDHARTH SUDHANSHU	ABHAY KR TIWARI
	JHARKHAND MINERALS(PREVENTION OF ILLEGAL MINING,TRANSPORTATION AND STORAGE)RULES 2017			
33	A.B.A./4866/2023	HIMANSHU ALIAS HIMANSHU KUMAR vs THE STATE OF JHARKHAND	SHEKHAR PRASAD SINHA	SNEHLIKA BHAGAT
	INDIAN PENAL CODE, 1860			
34	A.B.A./4867/2023	LOBIN YADAV vs THE STATE OF JHARKHAND	PANKAJ KUMAR CHOUDHARY	SATISH PRASAD
	INDIAN PENAL CODE, 1860			
35	A.B.A./4868/2023	MD TANBIR ANSARI ALIAS SONU vs THE STATE OF JHARKHAND	HARIPRIYA KUMARI VINOD KUMAR PANKAJ SRIVASTAVA	SUNIL KUMAR DUBEY
	ARMS ACT,1959			
36	A.B.A./4869/2023	LAXMAN ORAON vs THE STATE OF JHARKHAND	RAJESH KUMAR	VINEET KUMAR VASHISTHA
	MINES AND MINERALS CONCESSION RULES 1960			
37	A.B.A./4870/2023	BALESHWAR MAHTO vs THE STATE OF JHARKHAND	RAMESH KUMAR	SHAILESH KR SINHA
	MINES AND MINERALS (REGULATION AND DEVELOPMENT)ACT 1957			
38	A.B.A./4871/2023	DHIRENDRA NATH DAS vs THE STATE OF JHARKHAND	BAIBHAW GAHLAUT RAJIV RANJAN	PANKAJ KR MISHRA
	INDIAN PENAL CODE, 1860			
39	A.B.A./4888/2023	MD SHAMSHAD ALAM vs THE STATE OF JHARKHAND	AMIT KUMAR SINHA VIKRAM PRADEEP	PANKAJ KUMAR
	INDIAN PENAL CODE, 1860			
40	A.B.A./4889/2023 fixed v/s	MD SHAMSHAD ALAM vs THE STATE OF JHARKHAND	AMIT KUMAR SINHA VIKRAM PRADEEP	KUMARI RASHMI
	INDIAN PENAL CODE, 1860			
41	A.B.A./4918/2023	SAHABUDDIN ANSARI vs THE STATE OF JHARKHAND	ALTAMASH KHAN	SURAJ DEO MUNDA
	INDIAN PENAL CODE, 1860			
42	A.B.A./4920/2023	AKHILESH SINGH ALIAS AKHILESH KUMAR SINGH vs THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY CHANDAN KUMAR RAJESH KR SINGH HADISH ANSARI	KUMARI RASHMI
	INDIAN FOREST ACT ,1927			
43	A.B.A./4922/2023	ANAND KUMAR vs THE STATE OF JHARKHAND	SHADAB BIN HAQUE SHARDA KUMARI SIDDHARTH JAIN	PANKAJ KUMAR
	INDIAN PENAL CODE, 1860			

Orders

44	A.B.A./3578/2023	RAMAKANT SINGH vs THE STATE OF JHARKHAND	DEEPAK KR PRASAD ARCHANA KUMARI SINGH	RAJNEESH VARDHAN
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IA NO, 4983/2023 (For EARLY HEARING)
ARMS ACT,1959

Orders(with defect)

45	A.B.A./4375/2023 fix vide slip	DEEPAK PRATAP DEO vs THE STATE OF JHARKHAND	RAJ VARDHAN ARCHANA KUMARI SINGH	PRAFUL JOJO SURAJ SINGH SUNIL SINGH
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IA NO, 5055/2023 (For Early Hearing)
INDIAN PENAL CODE, 1860

46	A.B.A./4696/2023 fixed v/s	AKASH SETH vs THE STATE OF JHARKHAND	VINAY KUMAR TIWARY	SNEHLIKA BHAGAT
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PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT

VACATION BENCH CAUSELIST For Wednesday The 7th June 2023
COURT NO. 17
SINGLE BENCH (BENCH ID-24901)
AFTER THE DIVISION BENCH
HON'BLE MR. JUSTICE PRADEEP KUMAR SRIVASTAVA

Orders(with defect)

1	W.P(C)/2642/2023 Fixed v/s	VINEETA GURIA ALIAS VINITA GURIA vs THE STATE OF JHARKHAND	S G RAMAN REETA KUMARI MISHRA SATYENDRA KUMAR SINGH RAVINDRA NATH AJAY KR SINGH	MR.ASHUTOSH ANAND
IA NO, 5048/2023 (For STAY OF PROCEEDINGS) CODE OF CIVIL PROCEDURE, 1908				
2	W.P(C)/2660/2023 Fixed vide slip	TAPAN BARUA vs THE STATE OF JHARKHAND	ARBIND KUMAR	RAJIV RANJAN
IA NO, 5071/2023 (For Stay Of Proceedings) EVICTION MATTER				
3	W.P(S)/3070/2023 fixed vide slip.	SURENDRA SINGH MUNDA vs THE UNION OF INDIA	KRISHNA KUMAR	ANIL KUMAR (Addl.SGI)
IA NO, 5052/2023 (For EARLY HEARING) TRANSFER MATTER				
4	W.P(S)/3072/2023 fixed vide orders.	GRIH RAKSHA VAHINI LOK SEWAK SANGH (BOKARO UNIT) THROUGH ITS GENERAL SECRETARY DWARIKA NATH DUBEY vs THE STATE OF JHARKHAND	PANKAJ SRIVASTAVA GEETANJALI SARWESHWARI KUMARI ANKIT KUMAR	SREENU GARAPATI
IA NO, 5054/2023 (For STAY OF PROCEEDINGS) APPOINTMENT				

Orders

5	W.P(C)/2921/2023	KISHORE KUMAR vs THE STATE OF JHARKHAND THROUGH THE DEPUTY COMMISSIONER RAMGARH	AYUSH ADITYA AKASH DEEP PRIYANKA DAYAL	SACHIN KUMAR
IA NO, 5068/2023 (For Stay Of Proceedings) ENCROACHMENT MATTER				
6	W.P(C)/3044/2023 fixed vide slip.	MAHENDRA MANDAL vs THE STATE OF JHARKHAND	SUDHANSU KUMAR DEO	MUNNA LAL YADAV
IA NO, 5014/2023 (For STAY OF PROCEEDINGS), 5069/2023 (For Amendment Petition), 5070/2023 (For Modification of Order) EVICTION MATTER				

Fresh Filing (Admission)

7	C.M.P./328/2023 Fixed Vide Slip ARTICLE-227	JAGDISH RAM GUPTA vs SHIV SHANKAR PRASAD SWARNKAR	P.K.MUKHOPADHYAY SANJAY KUMAR SAW SHASHIKANT OJHA	
Admission				
8	W.P(C)/3794/2021 fixed vide slip	MS UNIVERSAL AUTOMATED FITNESS CENTRE THROUGH ITS PARTNER NAMELY PUNIT KAUNTIA vs THE STATE OF JHARKHAND THROUGH ITS SECRETARY DEPARTMENT OF TRANSPORT	INDRAJIT SINHA AKHOURI AWINASH KUMAR ANKIT VISHAL VIPUL PODDAR AJAY KUMAR SAH	RAJIV RANJAN
IA NO, 5625/2021 (For STAY OF PROCEEDINGS) MOTOR VEHICLES ACT, 1988				